

(b) if so, the details thereof and when these are expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Major works include:

(i) Additional pair of lines between Bandra and Andheri and its completion will depend on the availability of funds.

(ii) Construction of a new line from Mankhurd to Belapur with a bridge across Thane Creek:

Cost of this project is being shared between CIDCO/State Government of Maharashtra and the Railways in the ratio of 67:33. Encroachments on the proposed line are coming in the way of execution of this project and its completion would, therefore, depend on the removal of such encroachments.

(iii) New Passenger terminal at Kurta: This terminal would be commissioned within six months of the clearance of the Stay by the Court.

(iv) Bandra Terminal:

This terminal would be commissioned within six months of the clearance of the Stay by the Court.

(v) Remodelling of suburban yard at Bombay VT to provide double discharge facility:

The work is expected to be completed in the current year.

(vi) Re-spacing of signals on the slow corridor between Bombay and Kalyan:

The completion shedule has not yet been fixed.

[*Translation*]

#### **Rural Electrification in Uttar Pradesh**

3580. SHRI KESHRI LAL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal for the rural electrification of Kanpur Nagar and Kanpur Dehat and Fatehpur districts in Uttar Pradesh;

(b) if so, the details thereof;

(c) the number of electrified and unelectrified villages in these districts;

(d) the time by when the remaining villages are likely to be electrified; and

(e) the number of villages electrified during 1990-91?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) and (b) The district-wise electrification programmes are finalised at the State level, based on the availability of funds and relative priority fixed by the State Government.

(c) As per available information, at the end of March, 1991, the number of electrified and unelectrified villages in Kanpur Nagar, Kanpur Dehat and Fatehpur Districts of Uttar Pradesh were as under:—

District	No. of electrified villages	No. of unelectrified villages
Kanpur Nagar	1204	681
Kanpur Dehat		
Fatehpur	1095	254

(d) The electrification of the remaining villages in the above districts will depend upon the allocation made by the State Government for these districts within the overall allocation for the State.

(e) The Uttar Pradesh State Electricity Borad has reported electrification of 6 villages in Kanpur Nagar, 54 villages in Kanpur Dehat and 33 villages in Fatehpur District during the year 1990-91.

#### **LPG Agencies in Uttar Pradesh**

3581. SHRI KESHRI LAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the company-wise details of the L.P.G. agencies allotted in Uttar Pradesh during 1990 and 1991 so far;

(b) the number of agencies allotted in Kanpur City, Kanpur Dehat and Fatehpur districts;

(c) the number of persons belonging to Scheduled Castes and Scheduled Tribes